

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.516
TO BE ANSWERED ON 6TH FEBRUARY, 2019**

DATA PRIVACY THREAT BY PUBLIC WI-FI

516. SHRI G. HARI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that according to the Cellular Operators Association of India the public Wi-Fi without license may threaten data privacy;
- (b) if so, the details thereof;
- (c) whether it is also true that Cellular Operators Association of India (COAI) has written a letter to the Government in this regard; and
- (d) if so, the steps taken by the Government thereon?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) to (d) Certain submissions have been received by Department of Telecommunications from Cellular Operators Association of India (COAI), inter-alia, on data privacy in relation to recommendations made by Telecom Regulatory Authority of India (TRAI) on the subject "Proliferation of Broadband through Public Wi-Fi Networks".

This matter, including the submissions received, is under consideration and decisions, as appropriate, will be taken in due course of time.
